## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/584/ (IB)/2017

NAME OF THE PETITIONER(S)

: MITCON CONSULTANCY & ENGINEERING

SERVICES LTD

NAME OF THE RESPONDENT(S)

: AL AMEEN GREEN ENERGY PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M.L. BONEST.

ADVOCATE POR
Operational Cedator
Councer In
Responds t

**ORDER** 

Counsel representing both the parties are present. Petitioner in person present and Director of the respondent company are present. Counsel for respondent stated that there is a chance of settling the matter between the parties and prayed time for making submissions regarding the final outcome of the same. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

- Sel -

K Anantha Padmanabha Swamy Member (Judicial)